

(xxvii) (a) Annual Report and Accounts of the National Centre for Polar and Ocean Research (NCPOR), Goa, for the year 2018-19, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Centre.

[Placed in Library. *See* No. L.T. 1139/17/19]

(xxviii) (a) Annual Report and Accounts of the ESSO-National Centre for Earth Science Studies (NCESS), Thiruvananthapuram, Kerala, for the year 2018-19, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Centre.

[Placed in Library. *See* No. L.T. 1140/17/19]

II. 1. (a) Memorandum of Understanding between the Government of India (Department of Biotechnology, Ministry of Science and Technology) and the Bharat Immunologicals and Biologicals Corporation Limited (BIBCOL), for the year 2019-20.

(b) Statement by Government accepting the above Memorandum of Understanding.

[Placed in Library. *See* No. L.T. 1518/17/19]

2. (a) Memorandum of Understanding between the Government of India (Ministry of Science and Technology, Department of Biotechnology) and the Biotechnology Industry Research Assistance Council (BIRAC), for the year 2019-20.

(b) Statement by Government accepting the above Memorandum of Understanding.

[Placed in Library. *See* No. L.T. 1519/17/19]

**I Notifications of the Ministry of AYUSH**

**II Report and Accounts (2018-19) of National Institute of Naturopathy, Pune and related papers**

THE MINISTER OF STATE OF THE MINISTRY OF AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH); AND THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHRIPAD YESSO NAIK): Sir, I lay on the Table—

I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Ayurveda, Yoga and Naturopathy, Unani, Siddha and Homeopathy, under sub-section (2) of Section 36 of the Indian Medicine Central Council Act, 1970:—

- (1) No. 3-16/2018-Regulation (13 A), dated the 18th July, 2019, publishing the Establishment of New Medical College, Opening of New or Higher Course of Study or Training and Increase of Admission Capacity by a Medical College Regulations, 2019.
- (2) F. No. 4-90/2018-P.G.Regulation (Ayurved), dated the 29th July, 2019, publishing the Indian Medicine Central Council (Post Graduate Ayurveda Education) Amendment Regulations, 2019.
- (3) F. No. 11-77/2018-Unani (P.G. Regulation), dated the 29th July, 2019, publishing the Indian Medicine Central Council (Post-Graduate Unani Medical Education) Amendment Regulations, 2019.
- (4) F. No. 18-12/2018-Siddha/(Syllabus PG), dated the 29th July, 2019, publishing the Indian Medicine Central Council (Post graduate Siddha Education) Amendment Regulations, 2019.

[Placed in Library. For Sl. Nos. (1) to (4) See No. L.T. 1520/17/19]

II. A copy each (in English and Hindi) of the following papers:—

- (a) Annual Report and Accounts of the National Institute of Naturopathy, Pune, for the year 2018-19, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L.T. 1143/17/19]

#### **Reports and Accounts (2017-18) of various organisations and related papers**

संस्कृति मंत्रालय के राज्य मंत्री; तथा पर्यटन मंत्रालय के राज्य मंत्री (श्री प्रहलाद सिंह पटेल):  
महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

I. (1) A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 5 and Section 6 of the Asiatic Society Act, 1984:—